

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2251

ANSWERED ON:07.12.2011

CONSTRUCTION OF AIRPORT BY AIR STRIPS

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has identified the cities where civil air services are required;
- (b) if so, whether the Government has received proposals from several States for setting up of new airports and airstrips in the country;
- (c) if so, the details thereof alongwith the action taken thereon, State-wise, airport-wise including Chhattisgarh, UP, Odisha, Jharkhand and Maharashtra;
- (d) whether the Planning Commission has accorded sanction to the aforesaid projects;
- (e) if so, the details thereof alongwith cost likely to be incurred thereon;
- (f) whether the private sector is also involved in these projects;
- (g) if so, the details thereof alongwith the firms executing the project; and
- (h) the time by which these projects are likely to be completed?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (h): Keeping in view the enormous growth in air passengers and to encourage infusion of greater investment in airport sector, Government had pronounced a policy for greenfield airports in April,2008. As per this policy, the promoter including the State Government, seeking to develop the airport has to submit the proposal to the Government for consideration by the Steering Committee. Application for setting up of Greenfield airport are considered by the Steering Committee/competent authority for grant of 'in principle' approval, after they have completed all necessary formalities of obtaining pre-feasibility study report, site clearance, clearances from regulatory agencies, etc. Necessary action for project development, including acquisition of land, financing of the airport project, etc. is taken by the respective airport promoters. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operators. So far Government of India has granted 'in-principle' approval for setting up of 15 new airports in the country. The details along with present status of the greenfield airport which have been given 'in-principle' approval are at Annexure-I. In addition, Government has received proposals from the State Governments for setting up of new airports at Greater Noida in Uttar Pradesh; Bellary in Karanataka; Rohtak in Harayana; Dholera in Gujarat; Alwar in Rajasthan and Solapur & Amrawati in Maharashtra.